

**LPG Distributors**

888. SHRI HARIN PATHAK : Will the PRIME MINISTER be pleased to state :

(a) the number of LPG distributors of private sector oil companies operating in Gujarat as on date;

(b) the total number of consumers in waiting list; and

(c) by when all the consumers are likely to get LPG connections?

THE MINISTER OF STATE IN THE MINISTRY OF PETROLEUM AND NATURAL GAS (SHRI T.R. BAALU): (a) to (c). Under the parallel marketing system, private agencies are free to appoint distributors and register customers without any involvement of the Government. Such information about parallel marketeers is not maintained by the Government. However, the total consumers in waiting lists of distributors of Government Oil Companies in Gujarat is around 7.95 Lakhs as on 14.1.1996.

Efforts are constantly on to release LPG connections to as many applicants as early as possible. The plans have been drawn for higher availability of LPG by increasing the capacity of existing production sources, putting up new plants and augmenting supply through higher imports. New import facilities for LPG are under construction at Kandla and Mangalore which are expected to be commissioned in October, 1996. With this, the availability of LPG shall be increased through enhanced imports. New bottling plants and more LPG distributorships are being opened by Government Oil Companies to cater to higher demand. The entire waiting list is expected to be cleared by 2001 A D

**Gas Based Power Stations**

889. SHRIMATI VASUNDHARA RAJE : Will the PRIME MINISTER be pleased to state :

(a) whether the Government are aware of the poor performance of the gas-based power stations in the country.

(b) if so, the main reasons thereof;

(c) the remedial measures taken in this regard; and

(d) the efforts being made to improve the operative performance of those gas based power stations?

THE MINISTER OF STATE IN THE MINISTRY OF POWER AND MINISTER OF STATE IN THE MINISTRY OF NON-CONVENTIONAL ENERGY SOURCES (DR. S. VENUGOPALACHARI) (a) to (d) Performance of gas based stations in the country during 1995-96 is enclosed as statement. It may be seen that most of the gas based stations have achieved the target except stations where supply of sufficient quantity of gas and load demand were not available. Some of the gas based stations are operated only as peak load stations.

**STATEMENT**

*The Performance of Gas Based Power Stations During The Year 1995-96*

Station	Target (MU)	Actual (MU)	%age of Target	
Anta GT	2500	2607	104.3	
Auraiya GT	3500	3510	100.3	
Dadri GT	3000	3795	126.5	
Kawas GT	2100	1962	93.4	
Gandhar GT	600	2375	395.8	
K' Guri GT	700	346	49.4	
DESU GT	1070	615	57.5	
Ramgarh GT	150	16	10.7	New Station
Dhuvran GT	180	141	78.3	
Utran	150	103	68.7	
Utran GT	800	962	120.2	
Uran GT	4220	4872	115.5	
Vijjeswaram	500	538	107.6	
B' Bridge	160	-	-	
Namrup GT	393	330	84.0	
Lakwa GT & Mobile GT	500	408	81.6	
Baramura GT	58	43	74.1	
Boknia GT	154	110	71.4	
Vatwa GT	664	555	83.6	
GIPCL	1000	1116	111.6	
Trombay GT	775	1466	189.2	
Total (Gas based)	23174	25570	111.6	

**Reconstitution of Planning Commission**

890. SHRI SURESH KALMADI : Will the Minister of PLANNING AND PROGRAMME IMPLEMENTATION be pleased to state :

(a) whether the Government propose to take steps for the reconstitution of the Planning Commission, and

(b) if so, the details thereof?

THE MINISTER OF STATE OF THE MINISTRY OF PLANNING AND PROGRAMME IMPLEMENTATION AND MINISTER OF STATE OF THE MINISTRY OF SCIENCE AND TECHNOLOGY (SHRI YOGINDER K. ALAGH) (a) and (b) The matter is under examination of Government

[Translation]

**LPG Agencies**

891. SHRI BACHI SINGH 'BACHDA' RAWAT : Will the PRIME MINISTER be pleased to state :

(a) whether the number of LPG agencies functioning in the districts of Uttaranchal region of Uttar Pradesh are less as compared to other parts of the country,

(b) if so, the number of LPG agencies in proportion to population in Himachal Pradesh, Jammu and Kashmir, North-Eastern States and Uttaranchal region;

(c) whether the Uttaranchal region has been neglected in this regard; and

(d) if so, whether the Government propose to increase the number of gas agencies in Uttaranchal region?

THE MINISTER OF STATE IN THE MINISTRY OF PETROLEUM AND NATURAL GAS (SHRI T.R. BAALU):

(a) No, Sir.

(b) to (d). From the details given below, it may be seen that people residing in the hill areas of Uttar Pradesh have not been neglected against those in Himachal Pradesh, J & K, North Eastern States, in respect of domestic LPG facilities :

	Hill Districts of UP	Himachal Pradesh	J & K	North Eastern States
Population (In lacs)	59.22	51.70	77.18	315.44
No of LPG distributors	54	62	81	209
No of customers (in lacs)	4.28	2.71	2.88	5.99
Ratio of LPG customers to population	1.14	1.19	1.27	1.52

[English]

#### Diversion of Funds

892 DR T SUBBARAMI REDDY . Will the Minister of RURAL AREAS AND EMPLOYMENT be pleased to state

(a) whether Centrally Sponsored Employment Assurance Scheme was introduced in the identified backward areas having high rate of unemployment.

(b) whether the Chief Minister of Andhra Pradesh had informed the Union Government that the present level of allocation both under (EAS) and IJRY are not sufficient to meet the assurance of 100 days of employment to each family.

(c) the amount released as central assistance under EAS and what is the amount including State share;

(d) whether the allocation made by the Centre under these programmes have been diverted for other purposes, and

(e) if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF RURAL AREAS AND EMPLOYMENT (SHRI CHANDRADEO PRASAD VARMA) (a) and (b) Yes, Sir

(c) The Central assistance released under Employment Assurance Scheme (EAS) during 1995-96

was Rs. 14550.00 lakhs and Rs. 18187.50 lakhs including State share.

(d) No, Sir.

(e) Does not arise.

#### Construction of Road

893. SHRI CHAMAN LAL GUPTA : Will the PRIME MINISTER be pleased to state :

(a) the exact date when the Basohli-Bhaderwah Road Project was taken up for execution;

(b) the length of the road and original revised estimate of the cost and the time by which the same is likely to be completed;

(c) when the the Bhaderwah-Chamba road Project was taken up for execution at what estimated cost and amount spent every year so far with what result and total length of the road; and

(d) the reasons for delay in the execution of both these projects?

THE MINISTER OF STATE IN THE MINISTRY OF PERSONNEL, PUBLIC GRIEVANCES AND PENSIONS AND MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS (SHRI S.R. BALASUBRAMONIYAN) . (a) Basohli-Bhaderwah Road project was taken up for execution in July, 1996

(b) The length of this road is 175.8 Kms and the original estimated cost is Rs 32.42 crores. The formation cutting and the surfacing work of the road is likely to be completed by March, 1999 and 2001, respectively

(c) The earth work of Bhaderwah-Chamba Road was taken up in 1971-72 at an estimated cost of Rs 3.48 crores. This work now stands completed. By March, 1996, an amount of Rs 3.37 crores has been spent. The length of the road is 50 Kms. The scheme for improvement/upgradation at an estimated cost of Rs 3.35 crores was taken up in 1991. By March 1996, an expenditure of Rs. 11.92 lakhs have been incurred on metalling of the road.

(d) Due to the prevailing security situation in the area, the State Government had to suspend further work of upgradation of the Bhaderwah-Chamba Road. Bhaderwah falls in Doda District of J & K which has remained badly affected by militancy during the last six years or so.

#### Cases Registered By Central Bureau of Investigation

894. SHRI JAI PRAKASH AGARWAL Will the PRIME MINISTER be pleased to state

(a) the number of cases taken up so far by the Central Bureau of Investigation in National Capital Territory Delhi during the last three years.